

these commodities are being exported;

(c) the total value of foodgrains/pulses exported last year;

(d) the target fixed for the export of these items during the current year; and

(e) the steps being taken by Government to increase these exports?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SREEDHARAN): (a) and (b). Foodgrains permitted for export are basmati rice, allowed under OGL, and non-basmati rice, wheat, bajra, jowar, ragi and barley allowed subject to annual ceiling fixed by the government depending upon the availability of export surplus etc. Bulk of these items are exported to the Middle East countries, USSR, UK and USA.

Export of pulses is not permitted except in case of processed pulses made out of the pulses imported under the Advance Licensing Scheme, Pass Book or by an approved 100 per cent export oriented unit.

(c) The total value of foodgrains exported during the year 1989-90 is estimated at Rs. 427 crores.

(d) and (e). No targets have been fixed

for export of foodgrains, as export of items under limited ceiling depends upon estimated production, consumption and surpluses, as well as their price competitiveness. Within these limitations, efforts are made to encourage exports by tackling operational constraints.

[English]

Drop in Proposals from NRI

10515. SHRIMATI BASAVA RAJESWARI: Will the Minister of FINANCE be pleased to state:

(a) whether there has been a drop in the number of proposals received from non-resident Indian during 1989;

(b) if so, the extent thereof and the reasons therefor; and

(c) the number of proposals approved by Government so far?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c). The following statement shows the number of applications received from NRIs, proposals approved by the Department of Industrial Development (Secretariat for Industrial Approval) and the NRI investment proposed:—

		1988	1989
1	2	3	4
i)	Number of applications/proposals received.	162	112
ii)	Number of applications approval	102	54
iii)	<i>NRI Investments:</i>	<i>Amount Rs. in crores</i>	
a)	Repatriation basis.	17.78	64.26

		1988	1989
1	2	3	4
	b) Non-Repatriation basis.	38.89	13.59
iv)	Project Cost.	228.98	57.08

The above table shows that although there is a drop in the number of applications there has been a rise in approvals for the NRI investment in India.

Ship Breaking Yards

10516. SHRI GOPI NATH GAJAPATHI: Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of ship breaking yards in the country and the number of ships allowed to each of them in 1989-90;

(b) whether Government had a proposal to set up one ship breaking yard at Paradeep and another at Gopalpur in Orissa; and

(f) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) There are 95 ship breaking yards, registered with the Metal Scrap Trading Corporation, in the country, located at various coasted States. Besides these there are about 100 shipbreakers in Bombay and 30 in Calcutta who are allowed to break ships as and when they are allotted breaking sites by the concerned port authorities. During 1989-90, 3 ships one each to 3 such registered yards at Alang (Gujarat) were allocated by MSTC. In addition to these 44 ships for breaking are reported to have been directly imported by the ship breakers, under the REP/Additional

licences scheme.

(b) No, Sir.

(c) Does not arise.

Stop in US Economic Aid to India

10517. SHRI DHARMESH PRASAD VARMA:
SHRI CHITTA BASU:

Will the Minister of FINANCE be pleased to state:

(a) whether the United States of America has decided to stop economic assistance of twenty-five million dollar already earmarked for India for 1991; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) According to proposals made by the US Administration to the Congress, an amount of US \$ 22 million is expected to be provided to India in the form of development assistance in Fiscal Year 1991.

(b) Does not arise

[Translation]

Drug Trafficking in Bihar

10518. SHRI TEJ NARAYAN SINGH: Will the Minister of FINANCE be pleased to state: